

ITEM NO.25

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).794/2023

KISHAN CHAND JAIN

Petitioner(s)

VERSUS

ETHICS AND MEDICAL REGISTRATION BOARD (EMRB)
(ERSTWHILE MEDICAL COUNCIL OF INDIA) & ORS.

Respondent(s)

(WITH IA No. 152390/2023 - EXEMPTION FROM FILING O.T.)

Date : 10-11-2023 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Kishan Chand Jain, Adv.
Mr. Rajesh Kumar, Adv.
Mr. Sidhant Sahay, Adv.
Mr. E. C. Agrawala, AOR

For Respondent(s) Mr. Abhimanyu Tewari, AOR
Ms. Eliza Bar, Adv.

Mr. Praveen Khattar, Adv.
Mr. Sumit R. Sharma, AOR

Mr. Siddhesh Shirish Kotwal, AOR

Mr. Pukhrambam Ramesh Kumar, AOR
Mr. Karun Sharma, Adv.
Ms. Rajkumari Divyasana, Adv.

Mr. Shovan Mishra, AOR
Ms. Bipasa Tripathy, Adv.

Mr. Samar Vijay Singh, AOR
Mr. Keshav Mittal, Adv.
Ms. Sabarni Som, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1 Liberty is granted to the petitioner to serve a copy of the Petition on Mr Gaurav

Sharma, counsel for the National Medical Commission.

- 2 We request the Additional Solicitor General to assist the Court on the next date of listing.
- 3 List the Writ Petition on 05 December 2023.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR